

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No.308
(IB)-392(PB)/2021
New IA-2682/2024

IN THE MATTER OF:

State Bank of India

... Applicant/Petitioner

Versus

Mrs. Deepali Gupta

... Respondent

Under Section: 95 of IBC, 2016

Order delivered on 03.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2682/2024: For the reasons stated therein, the IA is allowed and the progress report is kept on record, subject to all just exceptions.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)